

[Shrs K. R. Ganesh]

March, 1971, issued by the President in relation to the State of Mysore, together with an explanatory statement. [*Placed in Library See No. LT-853/71*]

ANNUAL STATEMENT OF ACCOUNTS OF GUJARAT ELECTRICITY BOARD MYSORE IRRIGATION (LEVY OF WATER RATES) (AMDT.) RULES, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : Sir, on behalf of Dr. K. L. Rao, I beg to lay on the Table :—

- (1) (i) A copy of the Annual Statement of Accounts of the Gujarat Electricity Board, Baroda, for the year 1970-71 together with the Audit Report thereon, under sub-section (5) of section 69 of the Electricity (Supply) Act, 1948 read with clause (c) (iv) of the Proclamation dated the 13th May, 1971, issued by the President in relation to the State of Gujarat. [*Placed in Library See No. LT-854/71*]
- (ii) A statement (Hindi and English versions) explaining the reason for laying the above Accounts before Parliament and for not laying the Hindi version thereof. [*Placed in Library. See No. LT-855/71*]
- (2) (i) A copy of the Mysore Irrigation (Levy of Water Rates) (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. PWD 6 LBW 71 dated the 13th July, 1971, under sub-section (4) of section 11 of the Mysore Irrigation (Levy of Betterment Contribution and Water Rates) Act, 1957 read with clause (c) (iv) of the Proclamation dated the 27th March, 1971, issued by the President in relation to the

State of Mysore. [*Placed in Library. See No. LT-856/71*]

- (ii) A statement (Hindi and English versions) explaining reasons for making the Mysore (Levy of Water Rates) (Amendment) Rules, 1971, with retrospective effect, under sub-section (3) of section 11 of the Mysore Irrigation (Levy of Betterment Contribution and Water Rates) Act, 1957 read with clause (c) (iv) of the Proclamation dated the 27th March, 1971, issued by the President in relation to the State of Mysore. [*Placed in Library. See No. LT-857/71*]

CERTIFIED ACCOUNTS OF KHADI AND VILLAGE INDUSTRIES COMMISSION FOR 1967-68 AND 1968-69 ETC.

औद्योगिक विकास मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : मैं सभा-पटल पर निम्नलिखित पत्र रखता हूँ :—

- (1) खादी ग्रामोद्योग आयोग अधिनियम, 1956 की धारा 23 की उप-धारा (4) के अन्तर्गत निम्नलिखित दस्तावेजों की एक-एक प्रति :—

(एक) खादी ग्रामोद्योग आयोग के वर्ष 1967-68 के प्रमाणित लेखे तथा उन पर लेखा-परीक्षा प्रतिवेदन।

(दो) खादी ग्रामोद्योग के वर्ष 1968-69 के प्रमाणित लेखे तथा उन पर लेखा-परीक्षा प्रतिवेदन।

[*Placed in Library. See No. LT-858/71*]

- (2) उपर्युक्त लेखे को सभा-पटल पर रखने में हुए विघटन के कारण तथा (दो) लेखे के अंग्रेजी संस्करण के

साथ-साथ हिन्दी संस्करण सभा-पटल पर रखे जाने के कारण स्पष्ट करने वाले दो विवरण (हिन्दी तथा अंग्रेजी) संस्करण। [Placed in Library. See No. LT - 859/71]

ESTIMATES COMMITTEE

THIRD AND SIXTH REPORTS AND MINUTES

SHRI K. N. TIWARY (Bettiah) : I beg to present the following Reports and Minutes of the Estimates Committee :—

- (1) Third Report on the Ministry of Education and Social Welfare (Department of Social Welfare)—General Social Welfare.
- (2) Minutes of sittings of the Estimates Committee relating to the Third Report on the Ministry of Education and Social Welfare (Department Social Welfare)—General Social Welfare.
- (3) Sixth Report regarding action taken by Government on the recommendations contained in the Hundred and twenty-fourth Report of the Estimates Committee on the Ministry of Irrigation and Power—Farakka Barrage Project.

PUBLIC ACCOUNTS COMMITTEE

TENTH REPORT

SHRI SEZHIYAN (Kumbakonam) : I beg to present the Tenth Report of the Public Accounts Committee regarding Paragraph 776 of Audit Report (Civil), 1970 relating to Super Bazar, New Delhi.

COMMITTEE ON SUBORDINATE LEGISLATION

FIRST REPORT

SHRI KADAR (Bombay—Central-South) : I beg to present the First Report of the Committee on Subordinate Legislation.

श्री शिव कुमार शास्त्री (अलीगढ़) : लोक लेखा समिति का यह दसवां प्रतिवेदन प्रस्तुत किया गया है लेकिन हिन्दी में अभी तक कोई भी प्रतिवेदन प्रस्तुत नहीं किया गया है। आप सम्बन्धित अधिकारियों का ध्यान आकृष्ट करें कि वह अंग्रेजी के साथ साथ हिन्दी में भी प्रतिवेदन दिया करें।

श्री अटल बिहारी वाजपेयी (ग्वालियर) : पिछली लोक सभा में भी यह चर्चा हुई थी कि इन कमेटियों की रिपोर्टें हिन्दी में आया करें किन्तु छपी हुई रिपोर्ट अब तक हिन्दी में नहीं रखी गई हैं। पिछले साल साइक्लोस्टाइल करके रखते थे, इस साल वह भी बन्द कर दिया है।

MR. SPEAKER : I will enquire into it.

श्री राम सहाय पाण्डे : (राजनन्द गांव) हिन्दी में आनी चाहिये, यह प्रश्न बड़ा गम्भीर है।

13.01 hrs.

STATEMENT CORRECTING ANSWER TO S. Q. No. 439 RE. REPRESENTATION AGAINST INCREASED FEES IN FLYING CLUBS

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (Dr. SAROJINI MAHISHI) : Sir on the 11-6-1971, in reply to parts (b) & (c) of Starred Question No. 439 by Shri Atal Bihari Vajpayee regarding representation against increased Fees in Flying Clubs, the